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Title: Statutory Resolution regarding increasing Basic Customs Duty (BCD) on Certain Goods (Resolution Adopted).

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Madam, I beg to move the following Resolution:

"In pursuance of section 8A (1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves Notification No. 67/2018-Customs, dated 26th September, 2018 [G.S.R.927(E). dated 26th September, 2018] which seeks to increase the basic customs duty (BCD) on the below mentioned goods:

Tariff	Description	From	To
Head/			
Sub- Head/			
Item			
3922	Baths, shower baths, sinks, wash basins, bidets, lavatory pans, seats and covers, flushing cisterns and similar sanitary ware of plastics.	10%	15%
3923	Articles for the conveyance or packing of goods, of plastics; stoppers, lids, caps and other closures, of plastics.		15%

3924	Tableware, kitchenware, other household articles and hygienic or toilet articles, of plastics.	10%	15%
3926	Other articles of plastics and articles of	10%	15%
	other materials of headings 3901 to 3914		
	(other than bangles of plastic, plastic		
	beads and feeding bottles, goods falling		
	under tariff item 3926 90 91 and 3926 90		
	99 attract 15% BCD).		
4011 10 10	Radial car tyres	10%	15%
6401	Waterproof footwear with outer soles and	20%	25%
	uppers of rubber or of plastics, the uppers		
	of which are neither fixed to the sole nor		
	assembled by stitching, riveting, nailing,		
	screwing, plugging or similar processes.		
6402	Other footwear with outer soles and	20%	25%
	uppers of rubber or plastics.		
6403	Footwear with outer soles of rubber,	20%	25%

	plastics, leather or composition leather		
	and uppers of leather.		
6404	Footwear with outer soles of rubber,	20%	25%
	plastics, leather or composition leather		
	and uppers of textile materials.		
6405	Other footwear.	20%	25%
7113	Articles of jewellery and parts thereof, of	15%	20%
	precious metal or of metal clad with		
	precious metal.		
7114	Articles of Goldsmith or Silversmith wares	15%	20%
	and parts thereof of precious metal or of		
	matal alad yyith muasiaya matal		
8414 30 00	metal clad with precious metal.  Compressors of kind used in refrigerating equipment.	7.5%	10%
8414 80 11		7.5%	10%
	conditioning equipment.		
8415 10	Air Conditioning machine of a kind	10%	20%
	designed to be fixed to a window, wall, ceiling or floor, self-contained or "split-system".		
8415 20		10%	20%
	for persons in motor vehicles.		
8415 81		10%	20%

	incorporating a		
	refrigerating unit and a valve for reversal		
	of the cooling or heat cycle (reversible		
	heat pumps).		
8415 82	Other air conditioner incorporating a refrigerating unit.	10%	20%
8415 83	Other air conditioner not incorporating a	10%	20%
	refrigerating unit.		
8418 10 90	Combined refrigerator-freezers, fitted with	10%	20%
	separate external doors.		
8418 21 00	Household type refrigerator of compression type	10%	20%
8418 29 00	Other household refrigerator	10%	20%
8450 1 1 00	Fully automatic washing machine with dry	10%	20%
	linen capacity not exceeding 10 KG		
8450 12 00	Other washing machine with built in centrifugal dryer with dry linen capacity	10%	20%
	not exceeding 10 KG		
8450 19 00	Other washing machine with dry linen	10%	20%".
	capacity not exceeding 10 KG		

माननीय अध्यक्ष: आज अरुण जेटली जी का जन्मदिन भी है तो हम सबकी तरफ से आपको शुभकामनाएं, आपका स्वास्थ अच्छा रहे और अच्छे से कार्य करते रहें।

## ...(व्यवधान)

## HON. SPEAKER: The question is:

""In pursuance of section 8A (1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves Notification No. 67/2018-Customs, dated 26th September, 2018 [G.S.R.927(E). dated 26th September, 2018] which seeks to increase the basic customs duty (BCD) on the below mentioned goods:

Tariff	Description	From	To
Head/ Sub- Head/			
Item	Dethe description	100/	150/
3922	Baths, shower baths, sinks, wash basins, bidets, lavatory pans, seats and covers, flushing cisterns and similar sanitary ware of plastics.	10%	15%
3923	Articles for the conveyance or packing of	10%	15%
	goods, of plastics; stoppers, lids, caps and other closures, of plastics.		
3924	Tableware, kitchenware, other household articles and hygienic or toilet articles, of plastics.	10%	15%
3926	Other articles of plastics and articles of	10%	15%
	other materials of headings 3901 to 3914		

	(other than bangles of plastic, plastic		
	beads and feeding bottles, goods falling		
	under tariff item 3926 90 91 and 3926 90		
	99 attract 15% BCD).		
4011 10	Radial car tyres	10%	15%
6401	Waterproof footwear with outer soles and	20%	25%
	uppers of rubber or of plastics, the uppers		
	of which are neither fixed to the sole nor		
	assembled by stitching, riveting, nailing,		
	screwing, plugging or similar processes.		
6402	Other footwear with outer soles and	20%	25%
	uppers of rubber or plastics.		
6403	Footwear with outer soles of rubber,	20%	25%
	plastics, leather or composition leather		
	and uppers of leather.		
6404	Footwear with outer soles of rubber,	20%	25%
	plastics, leather or composition leather		

Articles of jewellery and parts thereof, of precious metal or of metal clad with precious metal.  7114 Articles of Goldsmith or Silversmith wares and parts thereof of precious metal or of metal clad with precious metal.  8414 30 Compressors of kind used in refrigerating equipment.  8414 80 Gas compressors of a kind 11 used in air-conditioning equipment.  8415 10 Air Conditioning machine of a kind designed to be fixed to a window, wall, ceiling or floor, self-contained or "split-system".  8415 20 Air Conditioning machine of a low 20% kind used for persons in motor vehicles.  8415 81 Air conditioning machine of a refrigerating unit and a valve for reversal of the cooling or heat cycle (reversible heat pumps).  8415 82 Other air conditioner 10% 20%		and uppers of textile materials.		
thereof, of precious metal or of metal clad with precious metal.  7114 Articles of Goldsmith or Silversmith wares and parts thereof of precious metal or of metal clad with precious metal.  8414 30 Compressors of kind used in refrigerating equipment.  8414 80 Gas compressors of a kind refrigerating equipment.  8415 10 Air Conditioning machine of a kind designed to be fixed to a window, wall, ceiling or floor, self-contained or "split-system".  8415 20 Air Conditioning machine of a kind used for persons in motor vehicles.  8415 81 Air conditioning machine of a refrigerating unit and a valve for reversal of the cooling or heat cycle (reversible heat pumps).	6405	Other footwear.	20%	25%
clad with precious metal.  7114 Articles of Goldsmith or Silversmith wares and parts thereof of precious metal or of metal clad with precious metal.  8414 30 Compressors of kind used in refrigerating equipment.  8414 80 Gas compressors of a kind 7.5% 10% used in air- conditioning equipment.  8415 10 Air Conditioning machine of a kind designed to be fixed to a window, wall, ceiling or floor, self-contained or "split-system".  8415 20 Air Conditioning machine of a kind used for persons in motor vehicles.  8415 81 Air conditioning machine incorporating a refrigerating unit and a valve for reversal of the cooling or heat cycle (reversible heat pumps).	7113	Articles of jewellery and parts thereof, of	15%	20%
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8414 30 Compressors of kind used in refrigerating equipment.  8414 80 Gas compressors of a kind used in air- conditioning equipment.  8415 10 Air Conditioning machine of a kind designed to be fixed to a window, wall, ceiling or floor, self-contained or "split-system".  8415 20 Air Conditioning machine of a kind used for persons in motor vehicles.  8415 81 Air conditioning machine incorporating a refrigerating unit and a valve for reversal of the cooling or heat cycle (reversible heat pumps).				
900 refrigerating equipment.  8414 80 Gas compressors of a kind used in air- conditioning equipment.  8415 10 Air Conditioning machine of a kind designed to be fixed to a window, wall, ceiling or floor, self-contained or "split-system".  8415 20 Air Conditioning machine of a kind used for persons in motor vehicles.  8415 81 Air conditioning machine incorporating a refrigerating unit and a valve for reversal of the cooling or heat cycle (reversible heat pumps).		1		
11 used in air- conditioning equipment.  8415 10 Air Conditioning machine of a kind  designed to be fixed to a window, wall, ceiling or floor, self-contained or "split-system".  8415 20 Air Conditioning machine of a kind used  for persons in motor vehicles.  8415 81 Air conditioning machine incorporating a refrigerating unit and a valve for reversal  of the cooling or heat cycle (reversible heat pumps).		Compressors of kind used in refrigerating equipment.	7.5%	10%
8415 10 Air Conditioning machine of a kind  designed to be fixed to a window, wall, ceiling or floor, self-contained or "split-system".  8415 20 Air Conditioning machine of a kind used  for persons in motor vehicles.  8415 81 Air conditioning machine incorporating a refrigerating unit and a valve for reversal of the cooling or heat cycle (reversible heat pumps).	l	Gas compressors of a kind used in air-	7.5%	10%
designed to be fixed to a window, wall, ceiling or floor, self-contained or "split-system".  8415 20 Air Conditioning machine of a kind used  for persons in motor vehicles.  8415 81 Air conditioning machine incorporating a refrigerating unit and a valve for reversal  of the cooling or heat cycle (reversible heat pumps).		conditioning equipment.		
window, wall, ceiling or floor, self-contained or "split-system".  8415 20 Air Conditioning machine of a kind used  for persons in motor vehicles.  8415 81 Air conditioning machine incorporating a refrigerating unit and a valve for reversal of the cooling or heat cycle (reversible heat pumps).	8415 10	Air Conditioning machine of a kind	10%	20%
Air Conditioning machine of a kind used  for persons in motor vehicles.  8415 81 Air conditioning machine incorporating a refrigerating unit and a valve for reversal of the cooling or heat cycle (reversible heat pumps).		window, wall, ceiling or floor,		
Air conditioning machine incorporating a refrigerating unit and a valve for reversal of the cooling or heat cycle (reversible heat pumps).	8415 20	Air Conditioning machine of a	10%	20%
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reversal  of the cooling or heat cycle (reversible  heat pumps).	8415 81		10%	20%
(reversible heat pumps).				
		heat numps).		
·	8415 82		10%	20%

	incorporating a refrigerating unit.		
8415 83	Other air conditioner not	10%	20%
	incorporating a		
	refrigerating unit.		
8418 10	Combined refrigerator-freezers,	100/	20%
90	fitted with	1070	2070
	Titled With		
	separate external doors.		
	Household type refrigerator of	10%	20%
00	compression type		
8418 29	Other household refrigerator	10%	20%
00			
	Fully automatic washing machine	10%	20%
00	with dry		
	1: 10		
	linen capacity not exceeding 10		
	KG		
8450 12	Other washing machine with	10%	20%
00	built in centrifugal dryer with		
	dry linen capacity		
	not exceeding 10 KG		
8450 19	Other washing machine with	100/	20%".
00	dry linen	1070	20% .
	capacity not exceeding 10 KG		
	T 5 5 5		

The motion was adopted.

... (Interruptions)

HON. SPEAKER: There is a little bit of mistake in Item No. 24 of the List of Business in column No. 4 where 15 per cent has been stated at both the places whereas it should be read as 20 per cent. Some mistake is there in column No. 4.

SHRI ARUN JAITLEY: Madam, I beg to move the following Resolution:

"In pursuance of section 8A (1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves Notification No. 74/2018-Customs, dated 11<sup>th</sup> October, 2018 [G.S.R.1027(E). dated 11<sup>th</sup> October, 2018] which seeks to increase the basic customs duty (BCD) on the below mentioned goods:

Tariff	Description	From	To
Head/			
Sub-			
Head/			
Item			
8517 61 00	Base Stations	10%	20%
8517 69 90	Other apparatus for transmission or reception of voice, images or other data, including apparatus for communication in a wired or wireless network (such as a local or wide area network)		20%".

## HON. SPEAKER: The question is:

"In pursuance of section 8A (1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves Notification No. 74/2018-Customs, dated 11<sup>th</sup> October, 2018 [G.S.R.1027(E). dated 11<sup>th</sup> October, 2018] which seeks to increase the basic customs duty (BCD) on the below mentioned goods:

Tariff	Description	From	To
Head/			
Sub-			
Head/			
Item			
8517 61 00	Base Stations	10%	20%
8517 69 90	Other apparatus for transmission or reception of voice, images or other data, including apparatus for communication in a wired or wireless network (such as a local or wide area network)	10%	20%".

... (Interruptions)